

SHRI GOVINDA REDDY: May I know if the Government have made a survey to find out the reasons for this low turnover?

SHRI O. V. ALAGESAN: These out agencies are interested in getting all the traffic that they can get, and they do all the business that they are capable of doing.

SHRI GOVINDA REDDY: Have Government seen that there is not much of lorry traffic which competes with these out agencies?

SHRI O. V. ALAGESAN: I should like to have notice. There are hundreds of these out agencies.

SHRI GOVINDA REDDY: Would it not be advisable for the Government to see that where there is lorry traffic competition, it is reduced to the minimum in order to increase the turnover of the out agency bookings?

SHRI O. V. ALAGESAN: We need not proceed in that one-sided fashion.

SHRI GOVINDA REDDY: Have the Government thought of closing down some of the out agencies which are uneconomic?

SHRI O. V. ALAGESAN: In fact, Sir, there is a demand for opening more out agencies. An hon. Member from this House or from the other House has been asking for more such agencies.

SHRI GOVINDA REDDY: Have the Government thought of opening some more agencies this year?

SHRI O. V. ALAGESAN: I should like to have notice.

FINANCE FOR THE GROW MORE FOOD PROGRAMME

*517. SHRIMATI SHOILA BALA DAS: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) what are the sources of finance for the Grow More Food Programme under the Five Year Plan; and

(b) what is the net estimate of expenditure in the above scheme for the centre?

THE MINISTER FOR AGRICULTURE (DR. P. S. DESHMUKH): (a) and (b). A statement is laid on the Table of the House.

Sir, the statement is not very long. It is about 20 lines. May I read it?

MR. CHAIRMAN: Yes.

DR. P. S. DESHMUKH:

STATEMENT

Sources of Finance for the Grow More Food Programme.

(a) The provision for agricultural development in the States under the Five Year Plan, includes expenditure on GMF programmes also. Out of a total provision of Rs. 125 crores for all the States for increasing food production under the Plan, Rs. 86 crores would be contributed by the Central Government for GMF purposes during the five years of the Plan. Apart from this, the following further sources of finance are also available, namely: .

- (i) A special additional provision of Rs. 10 crores for minor irrigation schemes in 1952-53 and an additional provision of a like sum every year for the remaining three years of the Plan.
- (ii) Short-term loans for the supply of fertilisers, seeds, etc., for which provision is made from year to year as required.
- (iii) Besides this, the sums set apart for the National Extension Organisation, Community Development Programme, additional programme for construction of tubewells, multipurpose projects and major

irrigation projects under the Plan would also substantially help in increasing food production.

(b) Rupees 86 crores under the normal GMF, Rs. 40 crores for special minor irrigation and the short-term ^r loans advanced from year to year, will see the direct contribution from the Centre towards the Grow More Food programmes. This is apart from the amounts that may be still available from the Food Bonus Procurement Fund of the State Governments, which are to be utilised to the extent of 75 per cent, for Grow More Food purposes.

SHRI M. VALIULLA: When this amount of Rs. 86 crores was settled, was it settled province-wise—as to how much would be given to each State?

DR. P. S. DESHMUKH: No, it is a lump-sum provision.

SHRI K. S. HEGDE: Is Government maintaining an agency to supervise the spending of the money in order to see that the money is put to the optimum use?

DR. P. S. DESHMUKH: We depend on the State Governments. We do not supervise their work. But we get periodical reports.

SHRI B. C. GHOSE: Is there any Organisation for co-ordinating the activities of the different departments which spend money in this connection?

SHRI RAFI AHMED KIDWAI: Each State submits its scheme. The scheme is approved, and then the money is granted for expenditure, and we hope that the representatives of the people in the State Legislature and in Parliament are vigilant about it.

SHRI B. C. GHOSE: Parliament is vigilant surely, but I am asking whether in the Centre there is any agency for co-ordinating the activities of the various departments or agencies which spend money in connection with the Grow More Food programmes or for increasing agricultural production.

SHRI RAFI AHMED KIDWAI: The State Government is responsible for the expenditure. Whenever it wants our advice about any particular scheme, it is always available to it. What co-ordination can there be?

SHRI B. C. GHOSE: Is the Government aware that money is being spent through agencies like the community development project authorities or other organisations, and also money is being given directly to the State Governments? I was asking whether there is any co-ordination between these.

SHRI RAFI AHMED KIDWAI: Money out of the Grow More Food Programme is given directly to the agencies to which reference is made like community development schemes, etc. because those schemes help in growing more food. The direct grants to the States are the only grants that the Government of India is making for the purpose.

SHRI B. C. GHOSE: In giving grants to the States, is there any formula followed in sanctioning schemes which the States send up for approval?

SHRI RAFI AHMED KIDWAI: The State Governments submit schemes, and out of the schemes that are received, we see what schemes will grow more food proportionately to the cost and we sanction those schemes. But during the last few years we spent this money in the scarcity areas, so that it means that besides this money being utilised for growing more food, it will be used for relieving distress.

SHRI B. C. GHOSE: Is there any quota fixed for each State?

SHRI RAFI AHMED KIDWAI: No.

SHRI RAJAGOPAL NAIDU: Is there any provision made for accommodation of medium-term and long-term loans in the Grow More Food Programme?

DR. P. S. DESHMUKH: That is outside the Grow More Food Programme.

SHRI RAJAGOPAL NAIDU: The hon. Minister has stated that some provision has been made for short-term credit. I would like to know whether there is any provision for long-term and medium-term credit.

DR. P. S. DESHMUKH: That is a different question. Government has taken a certain decision about it. There is a certain lump provision.

SHRI RAJAGOPAL NAIDU: It cannot be a different question, because the hon. Minister has stated that some provision for short-term credit has been made. I would like to know whether any provision for long-term and medium-term credit has also been made.

SHRI RAFI AHMED KIDWAI: Short-term credit is important in connection with the Grow More Food Programme. But long-term and medium-term credit is not part of that programme.

SHRI K. S. HEGDE: The hon. Minister was pleased to say that each scheme is examined and grant is given. Is it the case of the Government that after giving the grant to the State Government, the Central Government is no more concerned about it?

SHRI RAFI AHMED KIDWAI: State Governments are autonomous and regular checking of the accounts is done according to the rules prevailing in the State. But so far as we are responsible, we get progress reports from the States about the schemes.

SHRI K. S. HEGDE: Is the Government satisfied that the schemes sanctioned and paid for by the Central Government are carried out in the manner that was originally suggested?

SHRI RAFI AHMED KIDWAI: There were complaints and some committees were appointed, and their reports are available to the Members in the library,

SHRI K. S. HEGDE: Has it come to the notice of the Government that after getting grants from the Central Governments some of the States have not implemented many of the schemes?

SHRI RAFI AHMED KIDWAI: Then the money has not been paid for those schemes. The hon. Member is probably not aware of the procedure. It is not the position that the money is paid the moment the scheme is sanctioned. The money is paid according to the progress of the work.

SHRI H. C. MATHUR: Has any amount been earmarked for the scarcity areas?

DR. P. S. DESHMUKH: There is no earmarking. The only idea is that special attention will be paid to scarcity areas.

SHRI H. C. MATHUR: What amount has already been spent in the scarcity areas?

DR. P. S. DESHMUKH: I should like to have notice. Different States get different amounts.

SHRI H. C. MATHUR: What progress has been made during the course of the year?

SHRI RAFI AHMED KIDWAI: Progress of what?

SHRI H. C. MATHUR: Of the Grow More Food Movement. Particularly in the scarcity areas.

SHRI RAFI AHMED KIDWAI: The hon. Member has not understated, the implication of these grants. The progress made this year will not effect the production of this year; it will affect the production of later years. If there is more food in the market, it means there has been progress; if there is less, it means that the schemes have been a failure.

SHRI H. C. MATHUR: What amount has been spent or is proposed to be spent during the course of this year in the scarcity areas?

SHRI RAFI AHMED KIDWAI: The hon. Member has discussed the Budget, and the provision was clearly laid down there. I cannot give it here.

SHRI H. C. MATHUR: Has it been separately laid down for scarcity area??

SHRI RAFI AHMED KIDWAI: It has been specifically laid down how much will be spent on the Grow More Food programmes. The year has just begun.

SHRI H. C. MATHUR: Government is going to give special attention to scarcity areas, and I think they should earmark a certain amount for expenditure in those areas.

SHRI RAFI AHMED KIDWAI: I said the year has just begun, and the House has recently passed the Budget. Allocations will be made hereafter.

SHRI M. S. RANAWAT: How much was spent last year in the scarcity areas?

SHRI RAFI AHMED KIDWAI: I will give the information if the hon. Member puts another question.

SHRI V. K. DHAGE: Is there a demand for a loan from the Hyderabad Government?

SHRI RAFI AHMED KIDWAI: I do not know. I require notice.

SHRI B. C. GHOSE: Is there a change in the policy underlying the Grow More Food Programme in recent times?

SHRI RAFI AHMED KIDWAI: There cannot be any change in the policy, because everybody wants to grow more food.

SHRI B. C. GHOSE: Is there any change in the policy underlying the approval to be given to the schemes?

SHRI RAFI AHMED KIDWAI: There is always a shift from one

scheme to another. One or two committees went into the matter and reported on the matter and their recommendations have in many cases been, followed.

NEW TYPE INTEGRAL COACHES RECEIVED'
FROM SWITZERLAND

*518. SHRI T. S. PATTABIRAMAN: Will the Minister for RAILWAYS be pleased to state:

(a) the total number of new type-integral coaches received from Switzerland so far;

(b) how many of them are being utilised in the railways at present; and;

(c) how many of them are in use on the Southern Railway?

THE DEPUTY MINISTER FOR:
RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) Two prototypes and 46 coaches.

(b) 33.

(c) None.

SHRI T. S. PATTABIRAMAN: May I know, Sir, why the Southern Railway has been singled out for this purpose?

SHRI O. V. ALAGESAN: Sir, 81 coaches have been given to the Northern Railway and 25 are in service on the Western Railway. As soon as we get more coaches, the Southern Railway will be considered.

SHRI T. S. PATTABIRAMAN: Sir, my question is: Why the Southern Railway has been singled out and not given any such coaches?

SHRI O. V. ALAGESAN: It is not so. Sir. The Central Railway has not been given and the Eastern Railway has also not been given these coaches-It is only the Northern Railway and the Western Railway which have got these coaches. As and when we receive more coaches, we shall certainly consider the case of Southern Railway.